NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1455/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES:

Beico Industries Pvt. Ltd.

V/s.

Aditya Vidyut Appliances Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

ORDER

CP No. 1455/I&BP/NCLT/MB/MAH/2017

First Call: None present.

Since it is second hearing, this Petition is posted on 14.11.2017 with a peremptory direction to the Petitioner's side to appear and argue the matter on the next date of hearing, failing which, the petition will be dismissed for default.

List this matter on 14.11.2017.

SD/-

V. NALLASENAPATHY

Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR Member (Judicial)